



2026:AHC-LKO:17230-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

SPECIAL APPEAL No. - 394 of 2006

State Of U.P.Thr.Secy Irrigation 7933 S/S 2005

.....Appellant(s)

Versus

Smt Nisha Singh

.....Respondent(s)

Counsel for Appellant(s)	:	C.S.C
Counsel for Respondent(s)	:	Tarunkumar Misra

Court No. - 1

**HON'BLE RAJAN ROY, J.
HON'BLE ABDHESH KUMAR CHAUDHARY, J.**

(C. M. Application No. 21608 of 2006)

1. This is an application for condonation of delay in filing special appeal.
2. The special appeal was filed in 2006 by the State of U.P. challenging the judgment and order dated 05.12.2005, however, the appeal itself was filed on 04.07.2006 with a delay of about 5 months 27 days.
3. We have gone through the affidavit filed in support of the application for condonation of delay and do not find the explanation to be satisfactory. We accordingly reject the application for condonation of delay in filing special appeal.
4. Consequently, the special appeal also stands dismissed.

(Abdresh Kumar Chaudhary,J.) (Rajan Roy,J.)

March 9, 2026
R.K.P.